

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Nexrise Publications Private Limited

PETITION NUMBER : CP/IBC/62/2023

**APPLICATION NUMBER : a) IA(IBC)/671(CHE)/2024
b) IA(IBC)/816(CHE)/2024**

ORDER

205)(a) IA(IBC)/671(CHE)/2024 in CP/IBC/62/2023

Ld. Counsel Mr.Ajiz for the Applicant

This IA has been filed to take on record the report certifying the constitution of Committee of Creditors for the Corporate Debtor. The same is taken on record subject to all just exceptions.

IA(IBC)/671(CHE)/2024 is accordingly disposed off.

205)(b) IA(IBC)/816(CHE)/2024 in CP/IBC/62/2023

Ld. Counsel Mr.Ajiz for the Applicant

This IA has been filed to take on record the reconstitution of Committee of Creditors as on 26.03.2024. The same is taken on record subject to all just exceptions.

IA(IBC)/816(CHE)/2024 is accordingly disposed off.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**